

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 88/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

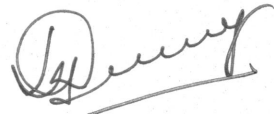

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE PARTIES: Mr. Satish Kisanlal Agarwal & Ors.
V/s.

M/s. Supreme Transport Organisation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 & 235 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Lakshmi Gurung , Rakesh K. Singh	Advocate for P-1, P-2 & P-3 Advocate for P-4	 
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ORDER

C.P. No. 88/235,397-398/CLB/MB/MAH/2015

At request of the parties, list this matter on 24.03.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial).